

IN THE HIGH COURT OF JHARKHAND AT RANCHI
L.P.A. No. 602 of 2019

The State of Jharkhand Appellant
Versus
M/s Ranchi Enterprises and Properties
Limited & Ors. Respondents

CORAM : **HON'BLE THE CHIEF JUSTICE**
 HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : A.C. to Mr. Ashutosh Anand, A.A.G-III
For the Respondents : Mr. Kumar Harsh, Advocate

Oral Order
15/ Dated 01.10.2021

As prayed on behalf of the State, put up this case on
27.10.2021.

(Dr. Ravi Ranjan, C.J.)

DS/APK

(Sujit Narayan Prasad, J.)